

**Central Administrative Tribunal Lucknow Bench,
Lucknow**

O.A. No. 459/2010

This, the 29th day of October , 2010

HON'BLE SHRI S. P. SINGH, MEMBER (ADMINISTRATIVE)

Sanjeev Raizada aged about 42 years son of Sri M.C. Srivastava Resident of 554 kha/55 Visheswer Nagar Alambagh Lucknow.

Applicant

By Advocate: Shri G.D. Satsangi

Versus

1. Union of India , through the Secretary Ministry of Defence.
2. HQ Chief Engineer Central Command.
3. Through G.E. Gwalior.

Respondents

By Advocate Shri Pankaj Awasthi for Shri R. Mishra.

Order (Dictated in open Court)

By Hon'ble Shri S. P. Singh, M(A)

Mr. G.D.S. Satsangi, learned counsel for the applicant submits that the applicant as given a representation dated 18th September, 2010 with reference transfer order issued on 28th July 2010 transferring him to GE (East) Bareilly. He says that he has not been relieved as yet from Gwalior. He submits that his daughter is studying at Gwalior in Class X standard in St.Paul's Gwalior affiliated to CBSE New Delhi. He further states that the department has also considered such request in case of one Shri Vijay Kumar Badgainya, JE (QS&C) of CWE Jabalpur, on similar ground of education of the child. His only prayer is that, he will go by the order of the competent authority after his representation dated 18th September,2010 is considered and decided.

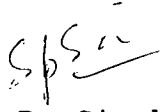
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2. Mr. Pankaj Awasthi ^{- 2 -} holding brief of Shri R. Mishra, learned counsel for the respondents has no objection.

September, 2010 is considered and decided.

3. I have heard the submissions of the learned counsel for the applicant and direct the authorities to consider his representation on the ground as submitted by him and pass appropriate orders within a period of two weeks from the date of receipt of copy of the order to be submitted by the applicant.

4. In view of the above, O.A. is disposed of with directions as above. No order as to costs.


(S. P. Singh)
Member (A)